

Sl.No.	Incident	Date	Status of Inquiry
11.	Crack on sonar dome of INS Betwa.	08.01.2014	The BoI Proceedings are under examination at Naval HQ.
12.	Suspended movement of INS Sindhughosh while securing to alongside berth.	17.01.2014	The BoI is in progress at HQWNC
13.	Sea water increase into tiller flat through a crack/ hole in ship side of INS Vipul.	23.01.2014	The BoI Proceedings are under examination at Naval HQ.
14.	Damage to Port propeller whilst entering harbor of INS Airavat.	30.01.2014	The BoI is in progress at HQENC.
15.	Fire in the Third Compartment of INS Sidhuratna.	26.02.2014	The BoI Proceedings are under examination at Naval HQ.
16.	Accident onboard Yard 12701 (Kolkata) under construction at Mazgaon Dock Limited while carrying out trials of Engine Room fire fighting system.	07.03.2014	The BoI Proceeding are under examination at Naval HQ.
17.	Incident of smouldering and thick smoke in armoury during hot work onboard INS Matanga.	06.04.2014	The BoI is in progress at HQWNC.

#### **AID for border villages in Rajasthan**

†159. SHRI RAM NARAIN DUDI: Will the Minister of DEFENCE be pleased to state:

(a) the total length of the International Border adjoining the State of Rajasthan and Pakistan;

(b) whether the farmers living close to the International Border have the freedom of tilling their holdings;

(c) whether the farmers are given compensation by Government in the event of damage caused to their fields and homes due to activities of the Army in the villages close to the International Border;

†Original notice of the question was received in Hindi.

(d) if so, the details thereof and, if not, the reasons therefor;

(e) whether Government proposes to offer special economic package for the districts along the International Border which suffer due to military activities, if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) The total length of the International Border of Rajasthan state with Pakistan is 1037 km.

(b) Yes, Sir.

(c) and (d) Yes, Sir. Farmers are given compensation in the event of damage caused to their fields and homes due to activities of the Army in the villages close to the international border as per the relevant guidelines of Ministry of Defence.

(e) and (f) In view of the comprehensive extant guidelines issued by Ministry of Defence for providing compensation, there is no proposal for a special economic package.

#### **Manufacturing of defence equipment**

†160. SHRI PRABHAT JHA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that India has to import most of its defence equipment;

(b) if so, the details thereof;

(c) whether Government is working out on any action plan to make the country self reliant in the field of defence equipment productions;

(d) if so, the details thereof;

(e) whether there is any plan to include private sector in the production of defence equipment on large scale; and

(f) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) and (b) The proportion of expenditure in respect of payments to foreign vendors to the total expenditure on defence equipment for Capital Acquisition during the financial year 2013-14 is 42.7% for three services.

(c) and (d) With a view to achieve greater self-reliance in defence production, Government has announced a Defence Production Policy in January, 2011. Additionally, the Defence Procurement Procedure-2013, lays emphasis on providing the desired boost

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